

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 1909
ANSWERED ON 04.08.2026

DELAY IN RENEWABLE ENERGY PROJECTS IN JAMMU & KASHMIR

1909. SHRI GULAM ALI

Will the Minister of *New and Renewable Energy* be pleased to state:

- (a) whether Government has reviewed delays in implementing PM Surya Ghar: Muft Bijli Yojana, PM-KUSUM, Grid Connected Rooftop Solar Programme (Phase-II), National Green Hydrogen Mission, Bioenergy Programme and Small Hydro Power Programme in Jammu and Kashmir (J&K) during the last five years;
- (b) the district-wise details of sanctioned, completed and delayed projects;
- (c) the reasons for delays, including land, transmission, weather, funding and clearances; and
- (d) the scheme-wise revised timelines, funds released, corrective measures, monitoring mechanisms, expected completion dates and anticipated benefits for consumers, farmers, institutions, industries and remote tribal areas across J&K?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (d) Ministry of New and Renewable Energy regularly reviews the implementation of all the schemes/programmes being implemented by the Ministry to promote development and deployment of renewable energy in the country including the UT of Jammu & Kashmir.

PM Surya Ghar: Muft Bijli Yojana (PMSGMBY) is being implemented since February 2024, aiming to install rooftop solar (RTS) systems in one crore residential households across the country by 2026–27. Grid Connected Rooftop Solar (GCRT) Programme Phase-II was subsumed in PMSGMBY. PMSGMBY is a demand-driven scheme, wherein the pace of rooftop solar installations depends on beneficiary applications and the timely completion of multiple implementation stages by beneficiaries, vendors, DISCOMs and financing institutions. Necessary corrective measures are taken from time to time to streamline implementation processes and enhance the pace of installations, with the objective of ensuring effective implementation of the scheme and extending its benefits to eligible consumers across the country, including Jammu & Kashmir. The district-wise status of rooftop solar installations under GCRT Phase-II and PMSGMBY in Jammu & Kashmir are given at **Annexure-I**.

PM-KUSUM Scheme is being implemented since March, 2019. The implementation timeline of the scheme is extended till March 2027 for those projects where Power Purchase Agreement (PPA) has been signed by 31.12.2025. The UT of Jammu & Kashmir had initial sanction of 20 MW under Component-A and solarization of 4000 pumps under Component-C (Individual Pump Solarisation) of the scheme. However, due to no progress reported by the UT, these allocations were cancelled. Under Component-B of PM-KUSUM, the UT has allocation of 5000 solar pumps out of which 4876 pumps are reported installed so far. The district-wise installation details are given at **Annexure-II**.

Funds amounting to Rs.278.55 crore have been released under rooftop solar programmes and Rs.34.11 crore have been released under PM-KUSUM for the UT of Jammu & Kashmir during the last five years.

The implementation of these schemes provides multiple benefits, including reduced electricity bills for consumers across different sectors, reliable daytime electricity and reduced dependence on diesel consumption for irrigation, savings for States/DISCOMs on account of electricity subsidies, employment generation, enhanced electricity access in remote and tribal areas, and strengthened energy security, across the country including the UT of Jammu & Kashmir.

Under National Green Hydrogen Mission and Bioenergy Programme, no projects have been sanctioned in the UT of Jammu & Kashmir during the last five years.

For setting up Small Hydro Power projects, no scheme of the Ministry to provide financial support was in operation in the country during the last five years.

**Annexure-I referred to in reply of parts (a) to (d) of the Rajya Sabha Unstarred
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**District-wise status of rooftop solar installations under Grid Connected Rooftop Solar (GCRT)
Programmes since GCRT Phase-II**

Sl. No.	District	GCRT Phase-II No. of Installations	PMSGMBY (as on 28.7.2026)	
			No. of applications	No. of installations
1	Anantnag	33	5133	2560
2	Bandipora	7	2487	1010
3	Baramula	68	6118	2487
4	Budgam	31	4898	2137
5	Doda	0	2719	1494
6	Ganderbal	11	2514	1050
7	Jammu	3296	8755	5520
8	Kathua	53	3492	2364
9	Kishtwar	0	1170	500
10	Kulgam	10	2667	1078
11	Kupwara	4	11163	3863
12	Poonch	0	1089	416
13	Pulwama	73	3972	2057
14	Rajouri	0	2164	1074
15	Ramban	0	1321	559
16	Reasi	0	1351	549
17	Samba	20	3009	1221
18	Shopian	5	8124	1511
19	Srinagar	1255	10332	6518
20	Udhampur	22	3430	1192
TOTAL		4888	85908	39160

**Annexure-II referred to in reply of parts (a) to (d) of the Rajya Sabha Unstarred
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**District-wise status of solar pumps installation
under Component-B of PM-KUSUM**

Sl. No.	District	No. of pumps allotted	No. pumps installed
1	Anantnag	1189	1189
2	Bandipora	40	40
3	Baramula	259	259
4	Budgam	214	214
5	Doda	0	0
6	Ganderbal	36	36
7	Jammu	342	342
8	Kathua	478	478
9	Kishtwar	1	1
10	Kulgam	135	135
11	Kupwara	34	19
12	Poonch	1	1
13	Pulwama	1542	1542
14	Rajouri	34	34
15	Ramban	0	0
16	Reasi	1	1
17	Samba	219	219
18	Shopian	266	266
19	Srinagar	98	98
20	Udhampur	2	2
Total		4891	4876